

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3936

ANSWERED ON:18.08.2010

REFORM IN MANDATE OF PLANNING COMMISSION

Muttemwar Shri Vilas Baburao;Naik Dr. Sanjeev Ganesh;Rama Devi Smt. ;Sule Supriya ;Yadav Shri Dinesh Chandra

Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that the Government has prepared a new proposal for changing the mandate of the Planning Commission;
- (b) if so, the details thereof and the reasons therefor;
- (c) the major changes proposed to be made in the mandate of the Commission;
- (d) whether any time-schedule has been fixed for changing the terms of reference of the Planning Commission;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a): No, Madam.
- (b) & (c): Does not arise.
- (d): No, Madam.
- (e) & (f): Do not arise.